DAILY BOARY DATED 21/09/2020
HIS HONOUR JUDGE SHRI D.E.KOTHALIKAR (C.R.NO.25)

Sr. No.	Case No.	Name of the Parties	Stage	Remark
1	SC 857/14	Trombay P.stn. V/s. Akash Ubale & Ors.	Statement u/s. 313 of Cr.P.C.	
2	MCOC Spl. Casse 4/17	Ville Parle P.stn. V/s. Suresh Poojari & 6 ors.	Evidence	
3	MA in MPID 1146/19	Nilesh Pandey V/s. State (EOW)	Order	
4	MA in MPID 1401/18	State V/s. M/s. Yathuri Associates	Order on Exh.	